

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	For furnishing PAN particulars of the Company and filing ROC	391 / 394	Elmeasure (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
------------	-------------------------------------	------------------------	-----------

①

Shreyas A
9036118414
for VGB Associates

Petitioner

Shreyas

ORDER

Counsel for Petitioner is present. R.D already filed his report. Await report from ROC-Karnataka, Bangalore. Petitioner Counsel is directed to offer comments on the Report of R.D if any and further directed to furnished pan particulars of the Company involved. Time granted till 14/12/2017.


Member (T)


Member (J)